

tations from people of South Rajasthan requesting for the implementation of this scheme; and

(c) the reasons for not implementing the scheme ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Navagam Canal offtaking from Sardar Sarovar Dam on Narmada River is proposed to extend into Rajasthan to provide irrigation facilities in Jalore and Barmer districts of South Western Rajasthan.

(b) Yes, Sir. Some requests have been received for taking up this scheme.

(c) A detailed project report for the Narmada Canal Project of Rajasthan has been received in the Central Water Commission for techno-economic scrutiny in October, 1984. The project is under examination in consultation with the State Government Authorities. Rajasthan Government will have to provide the requisite outlays and take steps for implementation of the scheme after the project is technically cleared by the Central Water Commission and is accepted by the Planning Commission.

Divisions created in 1984-85

2616. **SHRI SRIBALLAV PANIGRAHI :** Will the Minister of RAILWAYS be pleased to state :

(a) the number of divisions created in the country in 1984-85; and

(b) how many of the new divisions have started functioning and what are the reasons of non-functioning of the rest ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b). During 1984-85, only one division at Malda was created and the same has started functioning from 1-7-1984.

Upgrading of Maulana Azad College of Technology, Bhopal

2617. **SHRI PRATAP BHANU SHARMA :** Will the Minister of EDUCA-

TION be pleased to state :

(a) whether there is any proposal to upgrade Maulana Azad College of Technology, Bhopal (M.P.) as Indian Institute of Technology; and

(b) if so, the details thereof ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) No, Sir.

(b) Question does not arise.

[Translation]

Admission in Central Schools to the Wards of Non-Govt. Employees

2618. **PROF. CHANDRA BHANU DEVI :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that at present only the wards of Government employees are allowed to study in Central schools;

(b) if so, the arrangements proposed to be made by the Government to ensure that the wards of the common man are also allowed to study in these schools; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) No, Sir. Children of non-Government employees are also eligible for admission to the Kendriya Vidyalayas (Central Schools), subject to the availability of seats.

(b) and (c). Do not arise.

Rail Line between Ajmer and Bundi

2619. **SHRI VISHNU MODI :** will the Minister of RAILWAYS be pleased to state :

(a) whether Government have carried out a survey for laying a new rail line from Ajmer to Bundi via Kekdi;

(b) if so, the outlines thereof;